

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 23th February, 2015
TIME: 10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application 128/2014 (CZ)	Raghunath Karan & Anr. Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari Adv. Mr. Udai V.S. Rathore Adv. for R-1	
2.	Original Application No. 129/2014 (CZ)	Davad Neelgar & Anr. Vs. Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari Adv. Mr. Udai V.S. Rathore Adv. for R-1	
3.	Original Application No. 125/2013 (M.A.No704, 706,707, 708, 709, 710 /14) (M.A. No. 60,61/ 15)	Villagers of Village Patanwati 8 Ors. Vs. State of Rajasthan & 4 Ors.	Mr. Suresh Chand Sharma Mr. Vishal Bhatnagar Adv. Mr. Sandeep Singh, Adv. Mr. Sachin K. Verma, Adv. Ms. Sadhana Pathak Adv. Mr. Arvind Soni Adv. Mr. Vikram Singh Shekhawat Mr. Rohit Sharma Adv. Mr. Kedar Solonki Adv. Mr. Mukesh Meena Adv. Dr. M.S. Kachhwa Adv.	
4.	Original Application No. 140/2013 (M.A. No.150/14)	Radharani Bajpayee Vs. State of M.P & 12 Ors.	Mr. Shantanoo Saxena Adv. Mr. Alankar Soni for R-12 Mr. Shivendu Joshi for R-7 Mr. Manoj Verma Mr. Ajay Gupta Adv. for R-14,15 to 23,25to30 Mr. Yash Vidyarthi Adv. for R-6 Mr. Sachin K. Verma, Adv. for R-1,2,3,8,9,10	
5.	Original Application No. 131/2013 (M.A. No.104,105/15)	Ram swaroop Yadav Vs. State of Rajasthan & 5 ors.	Mr. Shantanoo Saxena, Adv. Ms. Shubhashree Sen Adv. For Petitioner. Mr. Sandeep Singh, Adv. for R-3 Mr. Sachin K. Verma, Adv. for R-1,2&4 Mr. Swapnil Gupta, Proxy Counsel for Ms. Alankrita Sharma, Adv. for R-6 to9 Mr. P.K. Saxena Mr. Arvind Soni	

6.	Original Application No. 307/2014	Sarbjot Singh walia Vs. State of Rajasthan & 8 Ors.	Mr. Suresh Sahani Adv.	
7.	Original Application No. 340 /2014	Mangal Chand Vs. State of Rajasthan	Dr. M.S. Kachhawa Adv.	
8.	Original Application No. 118/2013	Madhusudan Sharma Vs. State of Rajasthan & 7 Ors.	Mr. Purushaindra Kaurav Adv. Mr. Sandeep Singh Adv. For R-8	
9.	Original Application No. 149/2014	Babu Lal Jajoo Vs. State of Rajasthan & Ors.	Mr. Lokendra Singh Kachhawa Adv. Mr. Rohit Sharma Adv.	
10.	M.A. No. 106,107, 108 /15 in O.A No. 116/ 2013(CZ)	Natyendra Manav Vs. State of Rajasthan & 13 Ors.	Dharamvir Sharma, Adv. for Applicant Mr. Sandeep Singh, Adv. for R-11, & R.P.C.B Mr. Sachin K Verma, Adv. Mr. Sheya Raj Saxena Adv. Mr. B.C. Rawat Adv. Mr. Om S. Shrivastava Adv. For (NHA) Mr. Narendra Bhavsar Adv Mr. B.C. Rawat Adv. Mr. Yogesh Bhatnagar	
For compliance				
11.	Original Application No. 126/2013	Vijay Saini Vs. State of Rajasthan & 2 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Om. Shankar Shrivastav, Adv. for R-3 Mr. Suman Mandal, Adv. For Mr. Sandeep Singh, Adv. for R-R.P.C.B. Raj. Mr. Pramod Pandey, JDA for R-2 Mr. Sachin K. Verma, Adv for R-2	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in